

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH**

**COURT No.1**

*(through hybrid mode)*

**ITEM No. 125**

**IA(I.B.C)/716 (CH)2024, IA(I.B.C)/ 648(CH) 2022, IA(I.B.C)/ 647(CH) 2022,  
IA(I.B.C)/ 649(CH) 2022, CONT.A. (IBC)/I(CH) 2023, IA(I.B.C)/ 589(CH) 2021  
CP(IB) No. 174/Chd/Chd/2018  
(Admitted)**

**IN THE MATTER OF:-**

Small Industries Development Bank of  
India

...Petitioner

Versus

International Mega Food Park Ltd.

...Respondent

**Under Section: Sec 60(5), 43(1) r/w Sec 44 (1), 49(2) and 66(1)**

Due to paucity of time, the matter could not be taken up today, hence the matter  
is adjourned to 16.05.2024.

Tanvi  
09.04.2024

Sd/-  
Court Officer